

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:860
ANSWERED ON:28.11.2006
INDUSTRIAL POLICY
Sarman Dr. Arun Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) Whether the Government have extended similar incentives granted under the North East Industrial Policy to Uttaranchal, Himachal Pradesh and Jammu and Kashmir ;
- (b) If so, the details thereof ;
- (c) Whether the Government have received any specific proposal from the Federation of Industries and Commerce of North Eastern Region (FINER), North Eastern State Governments including the North East Industry Ministers Forum in this regard ;
- (d) If so, the details thereof ;
- (e) Whether the Government have finalised the proposal for modification of the North East Industrial Policy as assured; and
- (f) If so, by which it is likely to be materialised?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR)

- (a)&(b) : Yes, Sir. The incentives include income tax exemption, excise duty exemption, capital investment subsidy, interest subsidy on working capital loan and insurance premium on capital investment.
- (c) : Yes, Sir.
- (d) : The proposals pertain to review of the North East Industrial Policy, 1997.
- (e) : No, Sir.
- (f) : Does not arise.